

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3882
(To be answered on the 3rd January 2019)**

DEMAND FOR FINANCIAL ASSISTANCE

3882. SHRI RADHESHYAM BISWAS

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has not acceded to the demands of some private airlines for financial assistance/bail out packages;
(b) if so, the details thereof and the reasons therefor; and
(c) the present status thereof including Air India?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) to (c): Government has taken several measures to revive the airline industry and ensure long term viability of the sector. The airline industry is a dynamic industry which requires continuous adjustment according to global & domestic needs. The Government has constantly been responding to industry conditions and undertaking specific measures to facilitate and enable growth of the sector. Steps also include reduction of Central Excise Duty applicable on Aviation Turbine Fuel (ATF) from 14% to 11% w.e.f. 11th October 2018 and rationalization of GST provisions, with a view to revive the airline industry. The Government of India has been supporting the revival package of Air India as laid down in the Turnaround Plan (TAP) as well as the Financial Restructuring Plan (FRP).
